

giving a sort of orientation course by which they could be absorbed in the refinery itself?

SHRI ASOKA MEHTA : I find it difficult to understand. The construction people do construction work. There may be periods when no construction is going on. Normally, there are all kinds of construction work going on. They are qualified construction engineers with experience and in the construction of refineries, their experience will be useful. Certainly, they will be absorbed wherever construction work is carried on. I cannot use construction engineers for the purpose of production, that is, for producing refinery products. That is a different job. Different kinds of skill are needed there. Therefore, we are making every effort to see that these gentlemen are absorbed in other construction activities that are being carried on. I am sure, if they are absorbed, somebody else will be left out. We are equally concerned with the employment of all our young engineers, not merely for 'A', 'B' or 'C'.

श्री हुकम चन्द कछवाय : बरौनी तेल शोधक कारखाने के अन्दर तथा अन्य तेल कारखानों के अन्दर जिन इंजीनियरों की नियुक्ति होती है क्या उनकी नियुक्ति करते समय आप यह शर्त लगाते हैं कि कारखाने का निर्माण कार्य समाप्त होने के बाद आप चाहेंगे तो उनकी छटनी कर देंगे? यदि यह शर्त रखते तो इस शर्त के खिलाफ क्या इन इंजीनियरों द्वारा कोई आपत्ति की जाती है और कोई आपत्ति आज तक की गई है? यदि हां, तो कौन-सी आपत्ति अब तक की गई है?

SHRI RAGHU RAMAIAH : When an engineer is appointed for construction work, he is made to understand and told that he is only for construction work. There is no doubt about it.

WRITTEN ANSWERS TO QUESTIONS

NATIONAL POLICY ON BANKING

*516. **SHRI D. C. SHARMA :**
SHRI BIBHUTI MISRA :
SHRI BHOGENDR JHA :
SHRI R. K. AMIN :
SHRI SHARDA NAND :
SHRI SHRI CHAND GOEL :
SHRI AMRIT NAHATA :
SHRI N. S. SHARMA :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have framed any national policy on banking; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARI DESAI) : (a) and (b). It is proposed to bring about social control over banks through legislation and administrative action. The proposals include the setting up of a National Credit Council for the better alignment of credit policies with developmental needs and certain measures for further tightening of the supervision over banks in certain respects. The detailed proposals will be placed before Parliament soon.

DEFICIT FINANCING

*517. **SHRI NITIRAJ SINGH CHAUDHARY :**
SHRI S. C. SAMANTA :
SHRI D. C. SHARMA :

Will the Minister of FINANCE be pleased to state :

(a) whether the total State budgets deficit for 1966-67 was about Rs. 120 crores in spite of Central assistance of Rs. 256 crores; if so, the reasons therefor;

(b) whether this deficit is likely to increase in future and if so, by how much;

(c) whether it is a fact that as a consequence of this recurring annual deficit in the State budgets and its anticipated rise in future, the States will not be able to repay their debt instalments to the Centre and this in result will affect national economy; and

(d) if so, the steps Government propose to take in the matter?